

## Declaration of Assets and Liabilities

Year **2024-2025**

I, Sitesh Kumar Jha , son of Sri Vijay Kumar Jha, aged thirty one years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as

**Section officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Purnima Jha	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000	60000	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	10000	15000	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Mutual funds - 126873/- Shares 301328/-	Mutual funds 5000 Share 5000	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-27500 PPF 1,44,000	N/A	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	Suzuki GIXXER BR01FP1401	Car: Nexon Creative Plus (s) Scooter: Suzuki Access 125	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Marriage gift+self buy Gold 125 gms Silver 100gm	Marriage gift+self buy Gold 200gm Silver 400 gm Diamond ring (Value: 1.5 lakhs)	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Nil	N/A	N/A	N/A	N/A

11.02.2025

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to Bihar Legislative Assembly secretariat's administrative cadre and presently working as

**Section officer** give herein below the details of the assets (immovable, movable, bank

balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Purnima Jha	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000	60000	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	10000	15000	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Mutual funds - 126873/- Shares 301328/-	Mutual funds 5000 Share 5000	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-27500 PPF 1,44,000	N/A	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	Suzuki GIXXER BR01FP1401	Car: Nexon Creative Plus (s) Scooter: Suzuki Access 125	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Marriage gift+self buy Gold 125 gms Silver 100gm	Marriage gift+self buy Gold 200gm Silver 400 gm Diamond ring (Value: 1.5 lakhs)	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Nil	N/A	N/A	N/A	N/A

11.02.2025

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	-	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	-	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(v)	Others (such as interest in property)	Ancestral property	-	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025
(a)	(i) Loans from Banks	SBI, HDFC, KOTAK	200000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	77481/- (TDS) PAN – AURPJ5998D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

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 (DD/MM/YYYY)

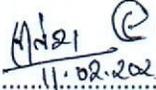
Class/Group :-

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Place: Patna  
Date: 11.02.2025

Signature .....  .....  
Name of Employee: SITESH KUMAR SHA  
Designation: Section Officer  
Department: Bihar Legislative Assembly Secretariat

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

 11.02.2025